

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Chief Justice's Secretariat)

Subject: Application of Shri Surakshit Singh S/o Late Shri Brij Pal Singh (Ex Driver), R/o- Ward No. 07, Hiranagar District- Kathua seeking appointment on compassionate ground under Jammu & Kashmir Rehabilitation Assistance Scheme – 2022.

O R D E R

No: 202 of 2025/Psy

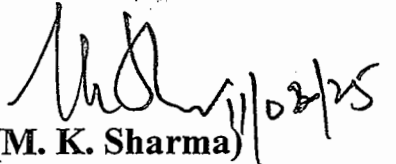
Dated: 11/02/2025

Sanction is hereby accorded to the temporary appointment of **Shri Surakshit Singh S/o Late Shri Brij Pal Singh (Ex Driver), R/o- Ward No. 07, Hiranagar District- Kathua as Orderly in the Pay Level SL-1 (14800-47100)** on compassionate grounds under and in terms of Jammu & Kashmir Rehabilitation Assistance Scheme – 2022 and is posted as such in the District Cadre Kathua, against the available vacancy.

His appointment is, however, subject to the following conditions:

- i) The appointee shall join before the Principal District & Sessions Judge, Kathua within a period of 21 days from the date of issuance of this order, who shall get all the testimonials and character/antecedents of the appointee verified from the concerned authorities;*
- ii) The appointee shall give an undertaking in the shape of an affidavit duly attested by a Judicial Magistrate 1st Class to the effect that in case adverse report about her character and antecedents is received from the Police/CID, to whom a reference shall be made by the concerned Presiding Officer, her appointment shall be deemed cancelled ab-initio and she shall have no claim on his appointment.*
- iii) The salary of the appointee shall not be drawn and disbursed unless a satisfactory report in respect of (i) & (ii) above is received.*

By order of Hon'ble the Chief Justice.


(M. K. Sharma)

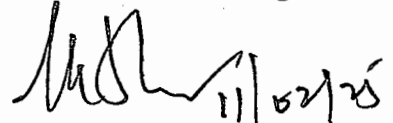
**Principal Secretary to,
Hon'ble the Chief Justice**

No: 123-31/Psy-587

Dated: 11/02/2025

Copy to :

1. Registrar General, High Court of J&K and Ladakh for information.
2. Registrar Vigilance, High Court of J&K and Ladakh for information.
3. Registrar Rules, High Court of J&K and Ladakh, Srinagar for information.
4. Pr. District & Sessions Judge, Kathua for information and n/a.
5. Director Finance, High Court of J&K and Ladakh for information.
6. CPC e-Court, High Court of J&K and Ladakh, Jammu for uploading on the High Court website.
7. Incharge Librarian, High Court of J&K and Ladakh, Srinagar/Jammu for keeping the record.
8. Shri Surakshit Singh S/o Late Shri Brij Pal Singh (Ex Driver), R/o- Ward No. 07, Hiranagar District- Kathua for compliance.
9. Order Book.


11/02/25

**Principal Secretary to,
Hon'ble the Chief Justice**